

है जिनमें विभिन्न वर्गों का भावास भी सम्मिलित होगा। इस विकास कार्य को विभिन्न औपचारिकताएं पूरी हो जाने तथा योजनाएं और प्राक्कलन तैयार हो जाने के तुरन्त बाद आरम्भ कर दिया जाएगा।

(ग) भाशा की जानी है कि प्रस्तावित विकास कार्य, उक्त कार्य के आरम्भ होने के समय से लगभग दो वर्ष में पूरा हो जाएगा। परन्तु, यह निधियों के उपलब्ध होने पर निर्भर करेगा।

Police and Customs Officials Involved in Smuggling Activities

981. SHRI S. R. REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether he is aware of reports that some police and customs officials were themselves involved in smuggling activities; and

(b) if so, how many such cases have come to the notice of the Government and what action has been taken against such officials?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b). Yes Sir. Recently, 2 Police Constables of the Bombay Police and two Preventive Officers of the Bombay Customs (Preventive) Collectorate were involved in smuggling of gold and wrist watches. All of them were arrested. The two Customs Officers have been placed under suspension. The involvement of police constables in smuggling has been brought to the notice of the Government of Maharashtra. In addition to above, a few cases came to the notice

of Government in the past where Customs Officials were involved in smuggling of contraband goods into the country. Appropriate action under the law was taken against them.

Fixation of Prices and Stock limit of Essential Commodities and Vegetable Oils

962 SHRI S. S. SOMANI:

SHRI K. MALLANNA:

SHRI D. D. DESAI:

SHRI C. K. CHANDRAPPAN:

SHRI D. G. GAWAI:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether prices of certain essential commodities and vegetable oils have been fixed by Government recently;

(b) if so, the details thereof; and

(c) whether stock-limits both for wholesalers and retailers for pulses, edible oils and vanaspati have been fixed under the Essential Commodities Act?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Central Government recently fixed the maximum retail price of mustard oil.

(b) According to the Mustard Oil (Price Control) Order, issued on 30 September, 1977, no dealer shall, either by himself or by any person on his behalf sell or offer to sell any mustard oil at the retail price exceeding Rs. 10/- a kg., exclusive of the cost of container but inclusive of taxes. The Order became effective from September 30, 1977.

(c) Yes Sir. Both the Mustard Oil (Price Control) Order and the Pulses and Edible Oils (Storage Control)